

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:915
ANSWERED ON:08.08.2013
DIGGING OF CANALS
Krishnaswamy Shri M.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether digging work in many canals has not been started due to the shortage of funds in the 12th Five Year Plan in many States including Andhra Pradesh;
- (b) if so, the details thereof and the amount spent so far, State/UT-wise; and
- (c) the steps being taken to correct the situation in future?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) Water is a subject in the State List at Entry 17 of List II in 7th schedule of the Constitution (Article 246 refers). The development of irrigation (including digging of canals) thus falls in the ambit of respective State Governments and as such the planning, execution, operation and maintenance of irrigation projects including digging of canals are to be carried out by the States from their own resources as per their priorities.

(b)& (c) To supplement the financial requirement of irrigation sector and to expedite creation of the irrigation potential, Government of India has launched Accelerated Irrigation Benefit Programme (AIBP) and is providing Central Assistance (CA) to the State Governments for expeditious completion of the on- going major/medium/surface minor irrigation schemes (including digging of canals) which are part of major, medium and surface minor irrigation schemes. The details of CA released to the States and potential created and balance potential to be created of all ongoing projects under AIBP including Andhra Pradesh is enclosed at Annexure-1 & 2 respectively.